Public Announcement under Regulation 15(1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (hereinafter referred to as SEBI (SAST) Regulations)

Open Offer for Acquisition upto 63,700 (Sixty Three Thousand Seven Hundred Only) fully paid up equity shares from Shareholders of W W Technology Holdings Limited (hereinafter referred to as "Target Company" or "WWTL") by Paresh Mulji Kariya (hereinafter referred to as "Acquirer")

1. Offer Details

- Offer Size: The Acquirer is hereby making a mandatory Open Offer in terms of SEBI (SAST) Regulations, 2011 to the equity shareholders of the Target Company to acquire 63,700 (Sixty Three Thousand Seven Hundred Only) fully paid up equity shares ("Offer Size") bearing a face value of Rs. 10.00/- each representing 26.00% of the total issued, subscribed, paid up and voting capital of the Target Company pursuant to Share Purchase Agreement (SPA) dated November 02, 2012.
- **Price/consideration** : An offer price of Rs. 10.00/- per fully paid up equity share of Rs. 10.00/- each of the Target Company aggregating to Rs. 6,37,000/- (Rupees Six Lakhs Thirty Seven Thousand Only)
- Mode of payment (cash/ security): Cash
- Type of offer: This is a Triggered Offer under Regulations 3(1) & 4 of SEBI (SAST) Regulations, 2011.

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares/Voting rights acquired/ Proposed to be acquired		Total Consideration for shares /VRs proposed to be acquired (In Rs.)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total equity /voting capital			
Direct	Share Purchase Agreement dated November 02, 2012	1,33,130	54.34	13,31,300	Cash	3(1) & 4

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3. **Acquirer**

Details	Acquirer
Name of Acquirer	**Paresh Mulji Kariya**
Address	902 & 903, Plot- 31 & 32, JVPD Juhu, Gulmohar Road, Old Bldg Vijayas, Andheri (West), Mumbai – 400058, Tel No: 022-67147800 and Fax No: 022-67804776
Name(s) of persons in control/Promoters of Acquirer/PACs where Acquirer/PAC are Companies	N.A.
Name of the Group, if any, to which the Acquirer belongs to	Anugrah Group
Pre Transaction shareholding • Number • % of total share capital	Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer	1,33,130 (54.34%)
Any other interest in the TC	No

4. **Details of selling shareholders, if applicable**

Name	Part of Promoter group (Yes/No)	Details of shares / voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%*	Number	%*
Saritadevi Mansingka	Yes	66,150	27.00	Nil	Nil
Divansh Mansingka	Yes	42,480	17.34	Nil	Nil
Abheejit Patodia	Yes	5,000	2.04	Nil	Nil
Kishorilal Patodia	Yes	5,000	2.04	Nil	Nil
Poonam Patodia	Yes	7,000	2.86	Nil	Nil
Anil Patodia	Yes	7,500	3.06	Nil	Nil

**Percentage has been calculated vis-à-vis total equity/voting capital of the TC.*

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5. **Target Company**

- W W Technology Holdings Ltd. having its registered office at 1111A, Raheja Chambers, 213, Nariman Point, Mumbai – 400021, Tel: 022-22852796, Fax: 022-66324648, Email: info@wwtechnology.in and Website: www.wwtechnology.in.
- The shares of the Target Company are listed at Bombay Stock Exchange Limited ("BSE") having scrip Code as 505583 & Scrip ID as WWTECHHOL.

6. **Other details**

- A Detailed Public Statement ("DPS") specifying the detailed terms and conditions of this Offer will be published as per Regulation 14(3) of SEBI (SAST) Regulations, 2011 on or before November 09, 2012.

- The Acquirer hereby undertakes that he is aware of and will comply with his obligations under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet the Offer obligations.

- This offer is not a competing offer.

Issued by Manager to the offer

Intensive

Intensive Fiscal Services Private Limited
131, C-wing, Mittal Tower, 13th floor,
Nariman Point, Mumbai- 400021
Tel. Nos.:- 022 22870443/44/45
Fax No.:- 022 22870446
E-mail:- rishabh@intensivefiscal.com
Contact Person:- Rishabh Jain/Nikesh Jain
SEBI Registration No.: INM000011112

On behalf of Paresh Mulji Kariya

Sd/-

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Place: Mumbai
Date: November 02, 2012